

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Appeal No. ST/69/2009

M/s. Biswanath Hosiery Mills

....Appellant (s)

Vs.

Commissioner of Service Tax, Kolkata-I

....Respondent (s)

Appearance:

Shri Ravi Raghavan, Adv. for the Appellant (s)

Shri S. Mukhopadhyay, Supdt. (AR) for the Respondent(s)

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

HON'BLE SHRI V. PADMANABHAN, MEMBER(TECHNICAL)

Date of Hearing:- 29.01.2019

Date of Decision:- 29.01.2019

ORDER NO:

Per Shri P.K. Choudhary, Member (Judicial)

When the matter is called, the Learned Advocate, Shri Ravi Raghavan appearing on behalf of the Appellant, prays for short adjournment for hearing of this matter.

2. Accordingly, the matter is adjourned to **12.03.2019.**
3. No Notice.

(Dictated and pronounced in the open court.)

**(Shri V. Padmanabhan)
Member (Technical)**

**(Shri P.K. Choudhary)
Member(Judicial)**

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